

Central Zonal Council

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*1720. { Shri Kumaran:
Shri V. C. Shukla:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Central Zonal Council had considered the problem of dacoit menace in the States of Madhya Pradesh and Uttar Pradesh; and

(b) if so, what conclusions were reached to bring about a speedy elimination of this problem?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). The matter came up for consideration at the first meeting of the Zonal Council. After some discussion, it was postponed for further consideration at a later date.

Shri Kumaran: Recently there were some reports in the papers that there are suggestions for the establishment of a combined police force of Madhya Pradesh, Rajasthan and U.P. May I know whether there is any such proposal before the Government, apart from the discussion in the Zonal Council?

The Minister of Home Affairs (Pandit G. B. Pant): There is no proposal before the Central Government.

Shri Hem Barua: May I know if the other constituent States of the Central Zonal Council have helped with their reserve force these two States where the dacoity menace is so high?

Pandit G. B. Pant: Between 1953 and 1956, these States had a common Force under a joint command, and if they now wish to resume the method that was then adopted, they are free to do so.

Shri Hem Barua: What happens to the zonal council?

Pandit G. B. Pant: They are members of the zonal council.

Shri C. R. Pattabhi Raman: Will Government consider the advisability of having local levees of responsible citizens to help in avoiding the dacoity menace?

Pandit G. B. Pant: With great pleasure, if the hon. Member can induce them to join such a thing.

सेठ गोविन्द दास: जहाँ तक मध्य प्रदेश का सम्बन्ध है क्या इस सम्बन्ध में इस प्रकार का कोई विचार किया जा रहा है कि जहाँ जहाँ इस प्रकार की डाकैतियों की पंचायत है वहाँ वहाँ केन्द्रीय सरकार प्रान्तों की सरकारों से विचार कर क्या कोई ऐसी नीति का निर्धारण करेगी जो कि सब जगह एक सी लागू की जा सके ?

श्री गो० ब० पंत: जहाँ तक केन्द्रीय सरकार का ताल्लुक है अक्सर इन प्रदेश की सरकारों से अलग अलग और मिली जुली भी बातें होती रहती हैं और जो कोई सुझाव आते हैं उन पर विचार किया जाता है ।

Shri Kumaran: May I know whether the attention of Government has been drawn to the press report that certain influential persons in public life are engaged in aiding and abetting the dacoits and in return they are receiving a share of the spoils from the dacoits? May I know whether Government are in possession of any authentic information about this matter?

Pandit G. B. Pant: No. Government have no information in that regard. But if in any particular area, whether within or outside these States, anything like that is happening, I shall be glad to receive information from any quarter.

Shri Jadhav: May I know the number of dacoits in the respective States, and whether they are beyond the control of the police?

Mr. Speaker: This refers only to the Central Zonal Council.

Pandit G. B. Pant: There has been no census of the dacoits so far.

Seth Govind Das rose—

Mr. Speaker: Next question.

Seth Govind Das: Only one question.

Mr. Speaker: I have already allowed a sufficient number of questions. We get stuck up with just one or two questions; and we are not able to get through even twenty-six questions in a day. Next question.

Limestone Deposits in Punjab

*1731. **Shri Hem Raj:** Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 917 on the 8th December, 1957 and state:

(a) whether the report of the Geological Survey for the exploration and assessment of Limestone deposits in Bhagsunath (Dharmasala) in Punjab has been received; and

(b) whether a copy of it will be laid on the Table?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (**Shri Gajendra Prasad Sinha**): (a) Yes, Sir.

(b) A statement giving the gist of the report is laid on the Table of the Lok Sabha. [See Appendix VII, annexure No. 119.] The report is unpublished. Copies of the draft report are being prepared and will be laid on the Table of the House shortly.

श्री हेम राज: पालियामेंट के पटल पर जो विवरण रखा गया है उससे यह प्रतीत होता है कि यह जो लाइमस्टोन डिपोजिट है वह बेहतरीन किस्म के हैं। क्या मैं जान सकता हूँ कि ऐसे इलाकों में जहाँ कि इस समय तक कोई इंडस्ट्रियलाइजेशन नहीं हुआ है वहाँ पर गवर्नमेंट अपने तौर पर कोई फैक्टरी स्थापनेगी ?

श्री गजेन्द्र प्रसाद सिन्हा : माननीय सदस्य को पता है कि इस इलाके में लाइमस्टोन पाया गया है जिससे सीमेंट बन सकता है। लेकिन सरकार अपनी ओर से कोई फैक्टरी कोसने का इरादा नहीं रखती। अगर कोई इंडस्ट्रियलिस्ट प्रायः भाँसें तो इस प्रश्न पर विचार किया जावेगा।

Contribution by Zonal Councils towards Food Production

*1732. **Shri Sanganna:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 437 on the 25th November, 1957 and state:

(a) whether the question of contribution by each Zonal Council to the national pool of Food production during the Second Five Year Plan has since been considered by the Zonal Councils; and

(b) if so, with what results?

The Deputy Minister of Home Affairs (**Shrimati Alva**): (a) No.

(b) Does not arise.

Shri Sanganna: May I know whether there is any proposal for forming such a pool from the zonal councils in the future?

Shrimati Alva: This question was answered by the Food Minister only in November last, and nothing fresh has occurred since then.

Solar Radiation

*1733. **Shri Ram Krishan:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the scheme for utilisation of solar radiation has been finalised; and

(b) if so, the details thereof?

The Minister of Scientific Research and Cultural Affairs (**Shri Humayan Kabir**): (a) and (b). There is no specific scheme under the C.S.I.R. for utilisation of solar radiation. However, for sometime past the National Physical Laboratory, New Delhi, has been conducting certain investigations on some techniques for the utilisation of solar energy for industrial and domestic use as a part of its normal programme of work.

Shri Ram Krishan: May I know the total amount to be spent on this during the Second Five Year Plan?